POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

TILAK FINANCE LIMITED

Reg. Off.: 304, Sangam Arcade, Vallabhbhai Road, Opp. Railway Station, Vile Parle (West), Mumbai-400 056
Tel: 022-26185962-64; Fax: 022-26185967

The details subsequent to the completion of the Offer made vide Public Announcement (PA) dated September 3, 2009 (Thursday), pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by **Intensive Fiscal Services Private Limited** (the 'Manager to the Offer') on behalf of **Handful Investrade Private Limited** (the 'Acquirer') to acquire 49,000 fully paid-up equity shares of Rs. 10/- each, representing 20% of the total paid up equity share capital/ voting capital of **Tilak Finance Limited** (the 'Target Company'), at a price of Rs.15/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **Tilak Finance Limited**
2. Name and Address of the Acquirer : **Handful Investrade Private Limited**
   Regd. Off.: 305, Krishna-A, Vishal Nagar, Mith Chowky, Marve Road, Malad (West), Mumbai-400 064
   Head Off.: Meera Co-op. Hsg. Soc. Ltd., Shop No. 26, New Link Raod, Near Oshiwara Police Station, Andheri (West), Mumbai-400053.
   Tel.: 022-26354910/11; Fax: 022-26354910
3. Name of Manager to the Offer : **Intensive Fiscal Services Private Limited**
4. Name of Registrar to the Offer : **Sharex Dynamic (India) Pvt. Ltd.**
5. Offer details
   a) Date of Opening of the Offer : **October 23, 2009 (Friday)**
   b) Date of Closure of the Offer : **November 11, 2009 (Wednesday)**
6. Details of the acquisition:

Sr. No.	**Particulars**	**Proposed in the offer document**		**Actuals**	
(i)	Offer Price	Rs. 15/-		Rs. 15/-	
(ii)	Shareholding of Acquirer (No & % of the voting capital) before PA & Share Purchase Agreement	Nil		Nil	
(iii)	Shares acquired under Share Purchase Agreement (No & % of the voting capital)	1,49,250 (60.92%)		1,49,250 (60.92%)	
(iv)	Shares acquired in the Open Offer (No & % of the voting capital)	49,000 (20.00%)		29,900 (12.20%)	
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 7,35,000/-		Rs. 4,48,500/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any	Nil		Nil	
(vii)	Post Offer Shareholding of Acquirer (No & % of the voting capital) (ii+iii+iv+vi)	1,98,250 (80.92%)		1,79,150 (73.12%)	
(viii)	Pre & Post Offer Shareholding of Public (No & % of the voting capital)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,98,250 (80.92%)	46,750 (19.08%)	1,79,150 (73.12%)	65,850 (26.88%)

7. Status of Escrow Account, whether released or not : An amount of Rs. 4,49,200/- (Rupees Four Lakhs Forty Nine Thousand Two Hundred only) was transferred to Special Account towards the payment of consideration to the shareholders whose shares were accepted under the Offer and the balance amount is being refunded to the Acquirer.
8. Payment of Interest, if any, to the shareholders along with the details thereof : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Board of Directors of the Acquirer accepts full responsibility severally and jointly for the information contained in this Public Announcement and also for the fulfillment of its obligations of the Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Mr. Brijesh Parekh / Mr. Narendra Kumar Gamini
131, 13th Floor, C-Wing, Mittal Tower,
Nariman Point, Mumbai - 400 021.
Branches:- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel.: 022-22870443/44/45; Fax: 022 -22870446;
E-mail: narendra@intensivefiscal.com

Place: Mumbai

Date: November 26, 2009